

HIGH COURT OF DELHI: NEW DELHI

**INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES
DURING THE MONTH OF MARCH, 2017**

(A) COMMERCIAL APPELLATE DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.03.17	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.03.17
REGULAR FIRST APPEALS(OS)(COMM)	8	2	1	9
FIRST APPEALS FROM ORDERS(OS)(COMM)	76	21	13	84
EXECUTION FIRST APPEALS(OS)(COMM)	1	1	0	2
TOTAL OF (A)	85	24	14	95

(B) COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.03.17	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.03.17
CIVIL SUITS (COMM)	1561	83	47	1597
ORIGINAL MISC. PET. (I) (COMM)	142	54	45	151
ORIGINAL MISC. PET. (T) (COMM)	19	9	4	24
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	0	4	3	1
ORIGINAL MISC. PET. (COMM)	541	73	40	574
ORIGINAL MISC. PET. (ENF.) (COMM)	144	25	17	152
ORIGINAL MISC. PET. (EFA) (COMM)	15	0	0	15
ARBITRATION APPEAL (COMM)	10	3	3	10
TOTAL OF (B)	2432	251	159	2524
GRAND TOTAL (A+B)	2517	275	173	2619